

*aff 21/1/24
3
19/1/24*

Declaration of Assets and Liabilities

Year

I, Panesh Kumar Paswan, son/daughter/wife of Chander Ram Paswan

*1967
10/02/22*

aged _____ years, Belonging to _____ service and presently working as Bihar Vidhan Sabha, Patna give herein below the details of the assets (immoveable, moveable, bank balance, etc.) of myself, my spouse and dependants:

(iv)

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|---|------------------|------------------|-----------------------|
| (i) | Cash | 1000/- <i>5000/- Babu Vir Das</i> | | | |
| (ii) | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 9000/- <i>6000/-</i> | | | |
| (iii) | Bonds, Debentures and Shares in companies | — | — | — | — |
| (iv) | Other financial Institutions, NSS, Postal Savings, LIC Policies, etc | — | — | — | — |
| (v) | Motor Vehicles (details of make, etc.) | — | — | — | — |
| (vi) | Jewellery (give details of weight and value) | gold 20 gram 20000/- <i>gold 10.8 50,000</i> | — | — | — |
| (vii) | Other assets, such as values of claims / interests | — | — | — | — |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

STUTI SHARMA

B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description | Self | Spouse Name(s) | Dependant-1 Name | Dependant-2 Name | Dependant-3 Etc. Name |
|---------|---|------|----------------|------------------|------------------|-----------------------|
| (I) | Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (II) | Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (III) | Buildings (Commercial and residential) - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (IV) | Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value | — | — | — | — | — |
| (V) | Others (such as interest in property) | — | — | — | — | — |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description | Name & address of Bank / Financial Institution(s) / Department (s) | Amount outstanding as on |
|---------|---|--|--------------------------------|
| (a) | (i) Loans from Banks | S.B.I Personal | 5 Lakhs |
| | (ii) Loans from financial institutions | | |
| | (iii) Government Dues: (a) dues to departments dealing with government accommodation | | |
| | (b) dues to departments dealing with supply of water | | |
| | (c) dues to departments dealing with supply of electricity | | |

STUDY MATERIAL BY RAVINDRA

| | | | |
|-----|---|-------------|---|
| | (d) dues to departments dealing with telephones | — | — |
| | (e) dues to departments dealing with government transport (including aircraft and helicopters) | — | — |
| | (f) Other dues, if any | — | — |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)] | CSEPP3092 F | — |
| | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed] | — | — |
| | (iii) Sales Tax [Only in case of proprietary business] | — | — |
| | (iv) Property Tax | — | — |

Personal Detail

GPF/CPF/PRAN No.:

110044 647930

Gender:

M (Male)

Date of Birth:

03.01.1989

(DD/MM/YY)

Class/Group:

C

(A/B/C)

Cadre:

Security Guard - B.V.B. Patna

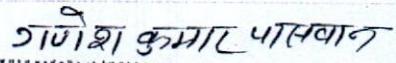
(Full Name e.g. B.A.S., Bihar Administrative Service,

B.S.S., Bihar Secretariat Service etc.)

Home District:

Madhubani

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature: 

Name of Employee: Ganesh Kumar Paswan

Place: Patna

Designation: Security Guard

Date: 10/02/22

Department: Bihar Vidhan Sabha Patna

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.